

(b) if so, what are the names of the countries to which they belong; and

(c) what action has been taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): (a) Yes, Sir.

(b) and (c) In the cases detected, Government has taken appropriate action with the cooperation of the countries concerned. In view of the friendly relations and the continuing cooperation from these countries, it would not be appropriate to disclose the details.

Defects in Boeing Planes operated by Indian Airlines

1509. **SHRI SATCHIDANANDA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether there is a general complaint of defects in boeing planes operated by the Indian Airlines; and

(b) if so, what action has been taken in the matter to make travel safer for passengers?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) and (b) No, Sir. There are normal mechanical snags noticed during the operation of all types of aircraft which are reported by the operating crew and are taken up for rectification promptly. The B-737 aircraft is no exception. All major defects reported by pilots or those observed on ground are brought to the notice of Inspection Officers of the Civil Aviation Department, who carry out investigation for further necessary action. In addition, defects of repetitive nature are examined in a joint meeting attended by the Indian Airlines' officials and the Regional Inspection Officers of the Civil Aviation Department. Continuous efforts are thus made to keep the aircraft air-worthy and in safe condition.

Import of mutton and vegetables from Kenya and other countries

1510. **SHRI SATCHIDANANDA:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that the Government propose to import mutton and vegetables from Kenya and other countries; and

(b) if so, what are the reasons for such an import?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b) No such proposal is under consideration of Government.

Filling up of post of Deputy Chief Controllers in the Imports and Exports Organisation

1511. **SHRI SATCHIDANANDA:** Will the Minister of COMMERCE AND CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether it is a fact that a large number of posts of Deputy Chief Controllers in the Imports and Exports organisation have been filled up on an *ad-hoc* basis;

(b) if so, the number of posts filled up on an *ad-hoc* basis and the date from which these posts continue to be so filled up;

(c) what steps have been taken to hold a regular D.P.C.;

(d) whether a large number of Controllers of Imports and Exports have not been confirmed so far; and

(e) if so, the number of such Controllers and the dates from which they were appointed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE, CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) and (b) Six